

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 116**

**IA(I.B.C)/2215(CH)2023**

**In**  
**CP (IB) No. 486/Chd/Hry/2019**  
**(Admitted)**

**IN THE MATTER OF**

**Sainsons Pulp and Papers Ltd.**

...

**Petitioner**

**Under Section: 10, 54(1), IBC 2016**

**Order delivered on 14.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.07.2024.

Sd/-  
**Court Officer**